

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

219. C.P. (IB)/1090(MB )2021

**IN THE MATTER OF**

Omkaara Assets Econstruction Private Limited

... Petitioner

VS

Mr. Dineshkumar Jalan

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 11.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Nikhil Rajani (VC)

For the Respondent:

---

**ORDER**

On the request of the Counsel for the Petitioner. Adjourned to **20.08.2024**.

SD/-  
MADHU SINHA  
Member(Technical)  
/Anmol/

SD/-  
REETA KOHLI  
Member(Judicial)